

JHARKHAND HIGH COURT, RANCHI

NOTICE

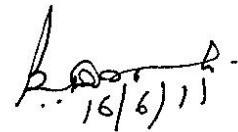
REGARDING PRELIMINARY TEST OF ADJ

Ref: Advertisement No.-1/2010

It is notified for information to all concerned that although due care has been taken during scrutinizing the application form of Additional District Judge received within time in response to Court's Advertisement No. 1/2010 and the Application Forms of a person holding the post of APP / APO / Execution Munsif or to a person of "overage / underage" has been rejected outrightly.

However, if due to inadvertence, the Admit Card has been issued in favour of APP / APO / Execution Munsif or to a person of "overage / underage", his / her Admit Card is hereby recalled and his / her candidature will deemed to be rejected outrightly.

Dated: 16th June, 2011



Registrar General